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efficiency. The quality of services provided in the centres and their impact on school readiness of children would be evaluated with a view to make it a more effective programme.

Code of Marketing Breast Milk Substitute

2538.SHRI SANJAY DALMIA: SHRI AJIT P.K. JOGI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether World Health Assembly adopted an International Code of marketing of breast milk substitute;
- (b) if so, whether Government have also formulated its own code while recognising the International Code; and
- (c) if so, what are the salient features of the code and whether violation of this code is a cognizable offence?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI BASAVA RAJESHWARI): (a) Yes, Sir.

(b) and (c) Yes, Sir. The Government of India adopted the Indian National Code for Protection and Promotion of Breast feeding in December, 1983. The Code prohibits advertising and promotion of "breast milk substitutes" and feeding bottles. It envisages provision of consistent and objective information on infant and young child feeding for use by families and those involved in the field of infant and young child nutrition.

The Code does not have legal sanction and violation of provisions of the Code is not an offence. However, based on the Code, the Government has enacted the infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act, 1992. An offence punishable under this Act is cognizable.

Fee Hike in Private Engineering Colleges

2539.SHRI RAMDAS

AGARWAL:

SHRI SATISH AGARWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of Government has

been drawn to a news-item published inthe

"Times of India", dated 14th July, 1994 captioned "Fee hike likely in Private Engineering Colleges/ Privately Managed

Engineering Colleges", this year;

- (b) whether the All India Council for Technical Education (AICTE) which has been entrusted with the task of fixing the norms for the fee structure and admission procedures for technical institutions in the country has gone into this matter; and
- (c) if so, with what results and whether Government propose to exercise any check on the private technical Institutions and do not allow them to charge capitation fee etc. and impress upon them to follow the guidelines laid down in this regard uniformally?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c). Yes, Sir. The All India Council for Technical Education has issued Regulations under the AICTE Act 1987 on 26.5.1994 for regulating admissions and fees in private professional unaided technical institutions in pursuance of the Supreme Court Judgement in Unnikrishnan case. According to the Regulations, the admissions to the professional colleges will be made by the State Government on merit basis. The tuition and other fees to be charged by a professional college are to be determined by State Level Committee keeping in view the items to be included in computing fees. The list of such items has been included in the regulations.

Determination of Staff Strength in Kendriya Vidyalayas

2540. SHRI J. S. RAJU: SHRI MISA R. GANESAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether staff-strength in Kendriya Vidyalayas is determined in respect of each Vidyalaya or for all the KVs of a region or all the KVs put together and what are the norms to determine the staff-strength;

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(c) if so, what is the number of employees in each Vidyalaya who is / are surplus as on date and

(d) how does the Sangathan propose to deal with them?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (d) Kendriya Vidyalaya Sangathan has intimated that the staff in various grades are posted to each Kendriya Vidyalaya according to the sanctioned strength which is determined each year based on the enrolment of students / courses of studies. If certain number of staff are temporarily rendered surplus because of the change in sanctioned strength due to decrease in classes / sections. Promotions, transfers and delay in joining new positions etc., they are posted / adjusted as per transfer guidelines. This is a continuous process. There is no surplus to the overall sanctioned strength of Sangathan.

Vacancies In NCERT and NIEPA

2341. SHRIMATI CHANDRA KALA PANDEY: SHRI M.A. BABY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is true that posts of Heads and administrative incharges of institutions like National Council of Educational Research and Training (NCERT) and National Institute of Educational Planning and Administration (NIEPA) are vacant;

(b) if so, since when these are vacant; and

(c) what are the reasons for such posts lying vacant?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) The posts of Director, NCERT, Director NIEPA and Registrar NIEPA have been filled up on 23.12.93, 3.8.94 and 1.6.93 respectively. An

officer has already been selected for appointment to the post of Secretary, NCERT and he is likely to join very shortly.

to Questions

(b) and (c) Does not arise.

Neglect of Sports fat KVS

2542. SHRI TULASJDAS MAJHI: DR. SHRHCANT RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RBSOURCE DEVELOPMENT be pleased to state;

- (a) whether it is a fact that sports and extra corricular activities are neglected in Central Schools;
- (b) what is being done to properly develop such activities in the Central Schools: and

(c) whether Central School boys do not fair well in school competitions pertaining to these activities, if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RBSOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c) No, Sir. Kendriya Vidyalaya Sangathan has intimated that it has a series of programmes in games and sports and extra auricular activities organised at intravidyalaya, inter-vidyalaya, inter regional and National levels. The Sangathan is treated as a State for participation in games and National meets organised by Schools Gaines Federation Of India (SOFT). It also holds coaching camps, science exhibitions, cultural programmes, adventure activities. National Cadet Corps programmes and Scouts and Guides at various levels..

Translation of Religious Books

2543.SHRIMATI BASANT1SARMA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the Indian languages in which the Holy Quran, the Bhagwatgeeta, the Bible, the Zend Avesta and the Dhammapada have been translated;